

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

### BUDGET SESSION

THURSDAY, 13<sup>TH</sup> MARCH, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 12.40 p.m.

The day was allotted for Private Members' Business.

**1. Questions:**

Questions Nos. 21 – 30 were taken up and disposed off.

**2. Call Attention Notice:**

Shri C. R. Marak, MLA called the attention of the Minister in-charge, Power under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in 'The Meghalaya Times', dated 13.02.14, under the caption "Consumers demand immediate roll back of proposed power tariff hike".

Dr. Mukul Sangma, Chief Minister replied.

**3. Resolutions:**

- a. Shri John Leslee K. Sangma, MLA,** "This House do now resolve to conduct all Written Tests and Interviews for Garos and General Category candidates who are residing at Garo Hills itself".

Shri John Leslee K. Sangma moved the Resolution and initiated discussion.

Other Members who participated and supported the Resolution were Shri C. R. Marak and Dr. Donkumar Roy, Leader of Opposition.

Dr. Mukul Sangma, Chief Minister replied.

Shri John Leslee K. Sangma then withdrew the Resolution.

The Resolution was withdrawn with the leave of the House.

- b. Shri C. R. Marak, MLA,** "The House do now resolve to declare the death anniversary of Capt. Williamson A. Sangma, first Chief Minister Meghalaya as a State holiday".

Shri C. R. Marak moved the Resolution and initiated discussion.

Shri H. D. R. Lyngdoh, Minister in-charge GAD replied.

Shri C. R. Marak did not withdraw the Resolution.

The Resolution was then put to vote and not passed by the House.

**4. Motions:**

- (i) Motion No. 3 – Smti. M. Ampareen Lyngdoh, Minister in-charge Urban Affairs continued with her reply on the Motion.

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- (ii) Motion No. 4 – Shri C. R. Marak, MLA did not move the Motion.
- (iii) Motion No.5 – Shri James K. Sangma, MLA was absent, and so the Motion was not moved.
- (iv) Motion No. 6 – Shri Titosstarwell Chyne, MLA did not move the Motion.
- (v) Motion No. 7 – Dr. Jemino Mawthoh, MLA was not inside the House, and so the Motion was not moved.
- (vi) Motion No. 8 – Shri James K. Sangma, MLA was absent, and so the Motion was not moved.
- (vii) Motion No. 9 – Shri C. R. Marak, MLA, “This House do now discuss red beacons provided to Chairperson of Meghalaya Public Service Commission and Chief Secretary of Meghalaya”.  
Shri C. R. Marak moved the Motion and initiated discussion.  
Shri H. D. R. Lyngdoh, Minister in-charge GAD replied.
- (viii) Motion No. 10 – Shri James K. Sangma, MLA was absent, and so the Motion was not moved.
- (ix) Motion No. 11 – Dr. Jemino Mawthoh, MLA was not inside the House, and so the Motion was not moved.
- (x) Motion No. 12 – of Shri C. R. Sangma, MLA was not taken up as the subject matter of the Motion is sub-judice.

**7. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 14<sup>th</sup> March, 2014.

**Dated Shillong,  
the 13<sup>th</sup> March, 2014.**

**Comm. & Secretary,  
Meghalaya Legislative Assembly.**